

CP(CAA) No.06/Chd/HP/2017

Him Teknoforge Limited ... Petitioner-Transferor Company

Gujarat Automotive Gears Limited ... Petitioner/Transferee Company

Reply has been filed to the objections filed by Allied Asia Gear Ltd. Learned counsel for the objector seeks short date to argue the matter because he could not collect copies from his Chamber mate. Learned counsel for the petitioners however, submits that copy was otherwise sent at the e-mail address of the learned counsel on 07.11.2017. List the matter for arguments on 20.11.2017. It is made clear that no request for further adjournment shall be entertained.

November 13, 2017
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